



FOOD SAFETY AND STANDARDS  
AUTHORITY OF INDIA

*Inspiring Trust, Assuring Safe & Nutritious Food*  
Ministry of Health and Family Welfare, Government of India

# Report on FSSAI's participation in 11<sup>th</sup> Indian Fisheries and Aqua Culture Forum

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21<sup>st</sup> -24<sup>th</sup> November, 2017  
Cochin, Kerala

## 1. Introduction:

Food Safety and Standards Authority of India (FSSAI) participated in 11<sup>th</sup> Indian Fisheries and Aqua Culture Forum (IFAF) from 21<sup>st</sup> to 24<sup>th</sup> November, 2017 Hotel Le Meridian International, Cochin, Kerala.

### 1.1 11<sup>th</sup> IFAF:

The 11<sup>th</sup> Indian Fisheries and Aqua Culture Forum (IFAF) was jointly hosted by ICAR-Central Institute of Fisheries Technology (ICAR-CIFT) in collaboration with Asian Fisheries Society Indian Branch (AFSIB) with the objectives viz a) Provide a scientific platform to research outputs, b) identify the research and development needs of the sector, c) Nurture innovations skills d) To review the research developments in fisheries science and develop strategies for transfer and refinement of these technologies.



*Hon. Vice President of India, Shri .M Venkaiah Naidu, inaugurated the function*

The event envisaged the intellectual deliberations by scientific talents from India and abroad on wide spectrum of thematic areas in fisheries and Aquaculture sectors for achieving greater synergy among multifarious stakeholders involved in food safety. The event also included technical sessions, Aquaculture and Seafood Processors' meetings, and Technology demonstration by different organisations, which was attended by about 1000 delegates from India and abroad. In addition, there was a special session on 'Gender in Aquaculture and Fisheries in India' (GAF).

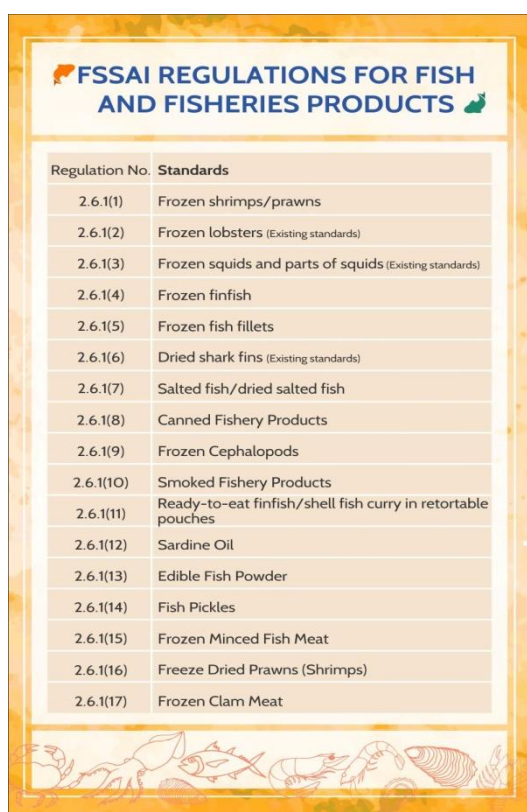
FSSAI participated in the exhibition associated with event. Dr. Bhaskar N., Advisor, FSSAI co-chaired the session "Safe Fish: Quality, Risk Assessment and Regulations" in the 11<sup>th</sup> Indian Fisheries and Aquaculture Forum on 23 Nov 2017. This session included five presentations by

invited speakers of international repute and 15 oral presentations by scientists and research scholars. The first talk was by Dr. Janie Dubois, Director, International Food Safety Training Laboratory, Joint Institute of Food Safety and Applied Nutrition (JIFSAN), University of Maryland, USA. She dwelt upon laboratory system as tool to verify seafood safety control systems. She emphasized upon the establishment of preventive controls from harvesting, transport and till it reaches consumer. One of the major take away from her presentation was increasing reliance on whole genome sequencing by food safety regulators for determination of biological hazards. Dr. V. Sudershan Rao, Chairman of FSSAI Food Additives Panel delivered a highly informative lecture on food additives being used across the food processing sector and risk management strategies. No non-threshold chemical is permitted as additive and all permitted additives are safe at the levels of their permitted use. Dr. Simon Hird, Principal Scientist, Waters Corporation, United Kingdom talked about analysis of compounds of concern (Nitrofurans, Chloramphenicol, Malachite Green and Crystal Violet, Tetracyclines) in aquaculture to meet export requirements. According to him, use of class-specific methods, with selective clean-up provides opportunities for the greatest sensitivity and robustness without relying on the highest speciation instrument. Mr. Nitin Verma, Counsellor Agriculture, Canadian Food Inspection Agency apprised the audience on the national aquatic animal health programme, Canadian Shellfish Sanitation Program and functions of CFIA. Mr. Suresh Kumar from Biomerieux explained the range of rapid diagnostic systems available for rapid detection of microbial hazards in seafood.



## 2. Description of the stall:

- I. The area of the stall of FSSAI was 45 sq mtr.
- II. The following backlit panels were displayed in the stall keeping in mind the theme of the fair: -
  - Food Regulations for Fish and Fisheries Products
  - Food Safety Knowledge Assimilation Network (FSKAN)
  - Indian Food Laboratory Network(InFoLNet)
  - Laboratories : Testing of veterinary drugs and antibiotics
  - Food Safety Training & Certification
  - Food Licensing & Registration system (FLRS)
  - IFS-Quick Access System
  - Food Safety and Standards (Organic Foods) Regulation, 2017
  - Consumer Connect
  - Consumer Initiatives
  - Trustworthy three-way partnership
  - One Nation One Food Law



Regulation No.	Standards
2.6.1(1)	Frozen shrimps/prawns
2.6.1(2)	Frozen lobsters (Existing standards)
2.6.1(3)	Frozen squids and parts of squids (Existing standards)
2.6.1(4)	Frozen finfish
2.6.1(5)	Frozen fish fillets
2.6.1(6)	Dried shark fins (Existing standards)
2.6.1(7)	Salted fish/dried salted fish
2.6.1(8)	Canned Fishery Products
2.6.1(9)	Frozen Cephalopods
2.6.1(10)	Smoked Fishery Products
2.6.1(11)	Ready-to-eat finfish/shell fish curry in retortable pouches
2.6.1(12)	Sardine Oil
2.6.1(13)	Edible Fish Powder
2.6.1(14)	Fish Pickles
2.6.1(15)	Frozen Minced Fish Meat
2.6.1(16)	Freeze Dried Prawns (Shrimps)
2.6.1(17)	Frozen Clam Meat



**FOOD SAFETY KNOWLEDGE ASSIMILATION NETWORK**

**FSKAN**  
FOOD SAFETY KNOWLEDGE ASSIMILATION NETWORK

A SYSTEM OF NETWORK OF ORGANIZATIONS WITH THE AIM TO FACILITATE A SCIENTIFIC CO-OPERATION FRAMEWORK

- Wider exposure of research findings
- Strengthen capacity to manage food safety risks
- Provide an electronic forum for scientific consultation
- Promotes partnership and collaboration between countries
- Shares information on important food safety issues of global interest

[www.fssai.gov.in/fskan](http://www.fssai.gov.in/fskan)

## INDIAN FOOD LABORATORY NETWORK

# infolinet

### Indian Food Laboratory network

An integrated IT solution that acquires information across different spheres of lab activities

- Sample Tracking and Monitoring
- Comprehensive Reporting
- Randomization of LAB selection, based on Testing facility, work load etc.
- Ensure uniform testing across network
- Surveillance and risk analysis
- Enriching standards
- MIS Reporting
- Centralized data with Lab Management System
- Integration with existing LIMS

[www.infolnet.fssai.gov.in](http://www.infolnet.fssai.gov.in)

## LABORATORIES

Testing of veterinary drugs and antibiotics

- Apex Testing and Research Laboratory, New Delhi
- Arbro Pharmaceuticals Limited, Delhi
- Avon Food Lab Private Limited, Delhi
- Delhi Test House, Delhi
- FICCI Research and Analysis Centre, New Delhi
- ITL Labs Private Limited, Delhi
- Shiram Institute for Industrial Research, Delhi
- Sigma Test and Research Centre, Delhi
- Shree Krishna Analytical Services, New Delhi
- Sophisticated Industrial Materials Analytical Labs Private Limited, Delhi
- Spectro Analytical Labs Limited, Delhi
- Standard Analytical Laboratory (ND) Private Limited, Patparganj
- Choksi Laboratories Limited, Panchkula
- Dove Research & Analytics, Panchkula
- Idma Laboratories Ltd, Panchkula
- Interstellar Testing Centre Pvt. Ltd., Panchkula
- Intertek India Private Limited (Food Services), Gurgaon
- Ozone Pharmaceuticals Limited, Bahadurgarh
- SGS India Private Limited, Manesar, Gurgaon
- TUV SUD South Asia Private Limited, Gurgaon
- Auriga Research Limited, Baddi
- Punjab Biotechnology Incubator, Mohali
- Amol Pharmaceuticals Private Limited, Jaipur
- CEG Test House And Research Centre Private Limited, Jaipur
- Advance Research and Analytical Services, Ghaziabad
- AES Laboratories Private Limited, Noida
- Eko Pro Engineers Private Limited, Ghaziabad
- Regional food Research & Analysis Centre (Department of Horticulture and Food Processing, UP), Lucknow
- Gujarat Laboratory, Ahmedabad
- Choksi Laboratories Limited, Indore
- Anacon Laboratory Private Limited, Nagpur
- Ashwamedh Engineers & Consultants, Nasik
- Bee Pharmo Labs Pvt. Ltd., Thane
- Doctor's Analytical Laboratories Private Limited, Mumbai
- Envirocare Labs Private Limited, Mumbai
- Export Inspection Agency, Mumbai
- Geo-Chem Laboratories Private Limited, Mumbai
- Microchem Siliker Private Limited, Mumbai
- Qualichem Laboratories, Nagpur
- Reliable Analytical Laboratories Private Limited, Thane
- Testex India Laboratories Private Limited, Mumbai
- TUV India Private Limited, Pune
- Vimta Labs Ltd, Nellore
- Auriga Research Limited, Bengaluru
- Bangalore Testing Laboratories Pvt. Ltd., Bengaluru
- Eurofins Analytical Services India Private Limited, Bengaluru
- Ganesh Consultancy & Analytical Services, Mysore
- Shiva Analyticals (India) Private Limited, Bengaluru
- Shiram Institute for Industrial Research, Bengaluru
- TUV SUD South Asia Private Limited, Bengaluru
- Export Inspection Agency, Kerala
- Geo-Chem, Laboratories Pvt. Ltd., Aror
- Interfield Laboratories, Kochi
- Neogen Food & Animal Security (India) Pvt Ltd, Cochin
- Vimta Labs Limited, Cochin
- Bureau Veritas Consumer Products Services India Private Limited, Chennai
- Chennai Mettlex Lab Private Limited, Chennai
- Export Inspection Agency, Chennai
- First Source Laboratory Systems (P) Limited, Chennai
- Nawal Analytical Laboratories, House, Tamil Nadu
- SGS India Private Limited, Multi Laboratory, Chennai
- SMS Labs Services Private Limited, Chennai
- TA Labs Private Limited, Chennai
- Bhagavathi Ana Labs Private Limited, Hyderabad
- First Source Laboratory Solutions LLP Analytical Services, Hyderabad
- Intertek India Private Limited (Food Services), Hyderabad
- Testing Services-Comm Grade, National Collateral Management Services Limited, Hyderabad
- Vimta Labs Limited, Hyderabad
- Edward Food Research and Analysis Centre Limited, Kolkata
- Export Inspection Agency Laboratory, Kolkata
- Mitra S.K. Private Limited, Kolkata
- Drugs Control Laboratory, Maharashtra State, Mumbai
- CFTRI, Mysore
- ICAR-CIFT
- NDOB -CALF

## ONLINE PROCEDURE FOR REGISTRATION

Every petty Food Business Operator shall register themselves with the Registering Authority by submitting an application along with a fee of Rs.100/-

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    graph TD
      A[Filing of an Application in Form A with Fees Rs.100/-] --> B[Unique Application Reference Number]
      B --> C[Registering Authority (RA) may grant or reject registration, with reasons to be recorded in writing within 7 days of receipt of an application for registration.]
      C -- If, granted --> D[Food Business Operator may start the Business]
      C -- If necessary, RA may issue a notice for inspection --> E[Inspection is ordered within 7 days]
      E -- If, No --> D
      E -- If, Yes --> F[Inspection is done within 30 days]
      F -- If, No --> D
      F -- Yes --> G[Registration granted FBO may start the business]
  
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## ONLINE PROCEDURE FOR LICENSING

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    graph TD
      A[Filing of Application] --> B[Unique Application Reference Number]
      B --> C[Required additional information on incomplete Application]
      C -- If no response --> D[Improvement Notice]
      C -- No inspection --> E[FBO May start the business after 60 days]
      C -- Inspection --> F[Inspection of premises, after receiving application & issue inspection report]
      F -- Grant of licence, if all formalities complied within 60 days --> G[Grant of licence]
      F -- If inspection report not processed --> H[Improvement Notice]
      H -- No improvement --> I[Suspension]
      H -- No improvement --> J[Cancellation]
      H -- Fresh application after 90 days --> E
  
```

[www.foodlicensing.fssai.gov.in](http://www.foodlicensing.fssai.gov.in)

## INTERGRATED FOOD STANDARDS- QUICK ACCESS SYSTEM

Single platform for all vertical & horizontal food standards

One-point source for easy & quick access

**Integrated Food Standards - Quick Access**

- Integration with Lab Management System
- Elimination of ambiguity

[www.fssai.gov.in/IFSquickaccess](http://www.fssai.gov.in/IFSquickaccess)

# 1 NATION ONE FOOD LAW

**FSSAI building New India**  
Enabling citizens to have Safe & Nutritious Food

TRUSTWORTHY THREE-WAY PARTNERSHIP

- 1 RESPONSIBLE REGULATORY SYSTEM** 
- 2 RESPONSIBLE FOOD BUSINESSES** 
- 3 RESPONSIBLE CITIZENS** 

## FOOD SAFETY TRAINING & CERTIFICATION

To ensure food safety & hygiene in each premise  
Every Food Business is advised to have at least 1 trained & certified  
Food Safety Supervisor for every 25 food handlers.

Basic	Advance	Special
 Street Food vending	 Retail & Distribution	 Bakery
 Retail & Distribution	 Storage & Transport	 Fish & seafood
 Storage & Transport	 Manufacturing	 Packaged water
 Catering	 Catering	 Meat & Poultry
 Manufacturing	 Milk & Milk products	

**fostac**  
Courses

Be a Food Safety Supervisor

[www.fostac.fssai.gov.in](http://www.fostac.fssai.gov.in)

## FOOD SAFETY & STANDARDS (ORGANIC FOODS) REGULATIONS

All foods offered or promoted for sale as "Organic Food" to comply with:

- National Programme for Organic Production (NPOP) or
- Participatory Guarantee System for India (PGS-India).

Provisions for equivalence agreements based on NPOP for imports

Certification mark of PGS-India or NPOP along with FSSAI Logo & License No.

Direct sales by the small original producer or producer organisation to the end consumer are exempted from compliance.

Distinguishable display by retailers.

Traceability up to the producer level.


Comply with Labeling requirements as per FSS(Packaging & Labeling) Regulations, 2011 along with NPOP or PGS-India





**Jaivik Bharat**  
New unified logo for organic food


[www.jaivikbharat.fssai.gov.in](http://www.jaivikbharat.fssai.gov.in)


## CONSUMER CONNECT


 FSSAI


 @fssaiindia


 SMS  
98 6868 6868

 Toll-Free No.  
18 0011 2100

 [www.fssai.gov.in](http://www.fssai.gov.in)

 98 6868 6868

 FSSAI

 [compliance@fssai.gov.in](mailto:compliance@fssai.gov.in)



- III. Two 42" LED screens were installed in the stall wherein corporate movie of FSSAI and "Jaivik Bharat" logo launch video were showcased.
- IV. A separate area was constructed as a VIP lounge wherein the visitor was given the facility to interact one on one with the officials of FSSAI in detail.
- V. Two laptops and two touch pads were also kept to explain and demonstrate the various online portals and support given by FSSAI like Import food clearance, Licensing & registration, FoSTaC portal etc.



*FSSAI Stall*

#### **4. Distribution Material:**

The following leaflets/pamphlets/booklets were distributed to the visitors at the stall:-

1. Food Safety and Standards (Organic Foods) Regulation, 2017- Brochure
2. Organic Food leaflet
3. Licensing & Registration
4. FoSTaC
5. InFoLNet
6. IFS-Quick Access
7. FoSTaC
8. FSKAN
9. Safe & Nutritious Food-Share Responsibility

#### **5. Highlights of the participation:**

The FSSAI stall was inaugurated by Smt. J. Mercykutty Amma, Hon'ble Minister for Fisheries of Kerala State, in the presence of Hon'ble Member of Parliament for Ernakulum constituency Shri. K. V.Thomas.



*Smt. J. Mercykutty Amma, Hon'ble Minister for Fisheries of Kerala State, & Hon'ble Member of Parliament for Ernakulum constituency Shri. K. V.Thomas, Dr. Ravishankar C.N., Convener, 11<sup>th</sup> IFAF & Director, ICAR-CIFT with FSSAI team*



FSSAI stall attracted many enthusiastic participants from India and abroad who had been actively participating in technical sessions. The FSSAI team explained the activities, answered queries and demonstrated various online activities to the visitors catering their needs. A personalised interactive session was made available between technical staff of FSSAI and delegates who sought further support. They expressed their gratitude towards FSSAI for arranging the facilities arranged as it helped the participants to understand the role of FSSAI in Food Safety and regulatory sectors in India.



*Queries of visitors being addressed*

#### **Major Feedback from delegates:**

- Some delegates enquired the process of Food Import Clearance, FBO licensing and described the problems faced by them. The IT manager of FSSAI explained the FLRS system by giving an online demonstration and suggested tips to minimise online errors and problems.
- A lot of FBOs including the central Govt Agencies like **Coconut Development Board**, who are manufacturing food were unaware of the FSSAI regulations especially the labelling regulations. The importance of labelling was explained to them and they agreed to implement the same.
- Delegates from Central Govt Institutions like CIFT expressed their interest in co operating with FSSAI in training programmes.
- Enquiries regarding InFoLNet raised by Laboratory representatives were addressed.

## **6. Conclusion:**

The event provided an opportunity to FBOs and other participants to learn and understand activities of FSSAI, Indian food safety scenario, Regulations which in turn help them to comply FSSAI rules and regulations with ease.

FSSAI utilized the platform successfully to highlight initiatives of FSSAI and extend their outreach to wide range of stakeholders. The visitors included Scientists from India & abroad specially involved in Fisheries & Aquaculture sectors; Business Executives of seafood industries from India and overseas countries; Executives from fish processing and packaging industries; Executive of retail chains; Conference delegates; Fish entrepreneurs and general public. Overall 11<sup>th</sup> IFAF proved to be a great platform where FSSAI showcased its initiatives and new ventures in the field of Food & Nutrition.

# PHOTO GALLERY

